

SL. No.25

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/18/2023
NAME OF THE COMPANY	Akron Formulations India Pvt Ltd
NAME OF THE PETITIONER(S)	SNJ Synthtics Ltd
NAME OF THE RESPONDENT(S)	Akron Formulations India Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Ms. Vaishnavi Ambadipudi for the Petitioner.

Ld. Counsel Mr. K. Kondaiah for the Respondent.

Ld. Counsel for the Respondent stated that copy of the application has not been received. Ld. Counsel for the Petitioner is directed to serve copy of the application to the Respondent. For filing of counter, **matter is adjourned to 13.03.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)